

Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: AVK Automart Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark,if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA	Provision has been made in the Resolution Plan. There is no unpaid CIRP cost.
2	Liquidation costs incurred till date	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	NA	Resolution Plan approved by the AA vide order dated 05.03.2021
3	Secured financial creditors	0	0	0	0	0	0	0	1	Attached
4	Unsecured financial creditors	3	51,00,02,315	3	43,44,26,315	0	75,00,000	0	2	Attached
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	Attached
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	Attached
7	Operational creditors (Government Dues)	1	6,52,21,391	1	6,52,21,391	0	0	0	5	Attached
8	Operational creditors (other than Workmen,Employees and Government Dues)	1	1,31,100	1	1,31,100	0	0	0	6	Attached
9	Other stakeholders, if any (other than financialcreditors and operational creditors)	0	0	0	0	0	0	0	7	Attached
Total			57,53,54,806		56,78,54,806		75,00,000			

Annexure-1

Name of the corporate debtor: AVK Automart Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingen tclaim	Amount of any mutual dues, that maybe set off	Amount of claimrejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim a dmitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ?(Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure-2

Name of the corporate debtor: AVK Automart Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1	Omkara Assets Reconstruction Private Limited (as a Corporate Guarantor from Senator Motors Private Limited)	26-11-2018	38,36,64,428	38,36,64,428	unsecured	-	76.35%	-	-	-	-
2	Kalptaru Fincap Limited (substituted in place of ASREC India Limited (as a Corporate Guarantor of AVK Automall Private Limited, vide Assignment Agreement dated March 31, 2020)	30-11-2018	7,55,76,000	6,80,76,000	Unsecured	-	13.55%	-	75,00,000	-	On 30.07.2019, ASREC India Ltd. voted on the Resolution Plan and the same was approved with a requisite majority by the CoC members. The application for approval of the Resolution Plan was filed in NCLT on 05.08.2019. Later, on 31.12.2020, ASREC India Limited assigned the debt in favour of Kalptaru Fincap Limited, vide Assignment Agreement dated 31.12.2020 and by virtue of which Kalptaru Fincap Limited was substituted in place of ASREC India Ltd.
3.	Bank of India	30-11-2018	5,07,61,887	5,07,61,887	unsecured	-	10.10%	-	-	-	All the secured assets were sold out during the pre-CIRP period
	Total	-	51,00,02,315	43,44,26,315	-	-	100%	-	75,00,000	-	-

Annexure-3

Name of the corporate debtor: AVK Automart Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

No claim received

Annexure-4

Name of the corporate debtor: AVK Automart Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

No claim received

Annexure-5

Name of the corporate debtor: AVK Automart Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending Disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1.	State Tax dept	VAT	30-11-2018	6,52,21,391	6,52,21,391	unsecured	Nil	N.A.		-	-	-	-	-
	Total			6,52,21,391	6,52,21,391									

Annexure-6

Name of the corporate debtor: AVK Automart Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1.	Beli Sharma & Co.	30-11-2018	1,31,100	1,31,100	unsecured	-	N.A.	-	-	-	-	-	-	-	-
	Total		1,31,100	1,31,100											

Annexure-7

Name of the corporate debtor: AVK Automart Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-